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NO. K-11019/42/2022-US.I/II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 09th November, 2022.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Todupunuri Amarnath Goud, senior-most Judge of the Tripura High Court, to perform the duties of the office of Chief Justice of that High Court, with effect from 11.11.2022, consequent upon the retirement of Shri Justice Indrajit Mahanty, Chief Justice, Tripura High Court.

mvp
09/11/2022

(Rajinder Kashyap)
Additional Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

: 2 :

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Dated: 09.11.2022.

Copy to:-

- 1 Shri Justice Todupunuri Amarnath Goud, Judge, Tripura High Court, c/o the Registrar General, Tripura High Court, Agartala.
- 2 The Secretary to Governor of Tripura, Agartala.
- 3 The Secretary to Chief Minister of Tripura, Agartala.
- 4 The Secretary to Chief Justice, Tripura High Court, Agartala.
- 5 The Chief Secretary, Government of Tripura, Agartala.
- 6 The Registrar General, Tripura High Court, Agartala.
- 7 The Accountant General, Tripura, Agartala.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
- 10 Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PPS to Secretary (J).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

Arun Aggarwal
9/11/2022.

(Arun Kumar Aggarwal)

Section Officer (Appointments)

Tele: 23383037